NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 34(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Leena Mehta V/s. M/s. Gangotri Constructions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	. NAME	DESIGNATION	REPRESENTATION	
1.	ACHOTOSH GUPTA	Adword	Restondents	Ac- Inlight

Though the petitioner had been granted opportunity to file his rejoinder on previous dates, the rejoinder has still not been filed. Ld. Counsel for the petitioner prays for further time to file rejoinder. List this case for final arguments on 17,08,2016 at 2.00 p.m. Rejoinder, if any, be filed before the next date of hearing with an advance copy to the opposite counsel.

2. Learned counsels for the parties are requested to file their written synopsis as well as carry out pagination of the file. Citations relevant to their pleading, if any, may be filed alongwith.

(Ina Malhotra) Member Judicial uumarajan) Member Judicial